

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 97 of 2016 in IA No. 475 of 2015 in DFR No. 2377 of 2015

Dated: 22nd February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Harish Chandra Yaswant Govalkar ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : -

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on **23rd February, 2016.**

Court Master

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